

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10505 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-894-895-2017-18 dated 28/03/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I(Appeal))

Mr Avdesh Mishra

.....Appellant

Room No. 202, 2nd Floor, Building No. 13
Rahul Estate, 'B' Cabin Road, Near Green City, Ambernath,
THANE, MUMBAI, MAHARASTRA

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

None appeared for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 27.01.2022

DATE OF DECISION:27.01.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10500 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul